

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.02.2022 (THURSDAY)**

**COURT –III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)**

### **For Directions**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 327 of 2021	Navneet Jain Vs. Manoj Sehgal, Resolution Professional of Sarbat Cotfab Pvt. Ltd. and Ors.	Harsh Garg	Varsha Banerjee Mukund Rawat-R1 Suresh D. Dobhal Nirmal Goenka-R4
2.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001)	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd & Ors.	Pramod K. Sharma	Aditya Narain Gaurav Sharma
3.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Dhurv Shukla	Akshay Ravi

### **For Admission (After Notice)**

4.	Comp. App. (AT) (Ins) No. 1489 of 2019	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt. Ltd & Ors	Suman S Anukur Kashyap	Gautam Singh-R1 Aditya Grover Arjun Gover-R2
5.	Comp. App. (AT) No. 27 of 2021	Fine Handling and Automation Pvt. Ltd. Vs. Eepos Fine Rail Systems India Pvt. Ltd. & Ors.	Swetab Kumar	Anandh K.-R2 & R4 Nilesh Jayant Karandikar-R3
6.	Comp. App. (AT) No. 116 of 2021	Dashmesh Impex Pvt. Ltd. & Anr. Vs. Registrar of Companies, NCT of Delhi & Haryana	Awnish Kumar	Lata Sisodiya-R1
7.	Comp. App. (AT) No. 18 of 2022	Anoop Thatai Vs. Orient Craft Ltd. & Ors.	Niraj kumar	Aastha Trivedi Amodini Raina Vipul Ganda-R1 & R2 Anurag Singh-R3, 6 & 7

**For Hearing**

<b>8.</b>	Comp. App. (AT) (Ins) No. 845 of 2020  <b>(PH)</b>	Chander Prakash Vs. JNC Constructions Pvt. Ltd. Through RP & Ors.  <b>With</b>	Sanchit Garga	Aditya Madan-R1 Aseem Chaturvedi- R2 & R3 Prabhjit S. Soni-RP Yogesh Gupta-RA
<b>9.</b>	Comp. App. (AT) (Ins) No. 855 of 2020  <b>(PH)</b>	UP Awas Evam Vikas Parishad (UP Housing and Development Board) Vs. JNC Construction Pvt. Ltd. & Ors.	Ritesh Agrawal	G.P. Madaan-R1-R2 Prabhjit Singh Soni- IRP Shivank Diddi-R3
<b>10.</b>	Comp. App (AT) (Ins) No. 954 of 2020	Apundarik Merchants Pvt. Ltd. Vs. Bansidhar Agarwalla & Co. Pvt Ltd.	Saurav Jain	Shaunak Mitra
<b>11.</b>	Comp. App. (AT) (Ins) No. 586 of 2021	Rahul Khilnaani & Anr. Vs. Atul Kumar Jain & Ors.	Anubhav Gupta	Ashish Makhija Pratik Malik-R1 Ekta Choudhary-R3
<b>12.</b>	Comp. App. (AT) No. 228 - 229 of 2020	Shubh Infraatech Pvt. Ltd. Vs. Sameer Bansal & Ors.	Akshat Goel	Harshal Kumar-R1, R3 & R5 Adeeba Mujahid-R7 P. Nagesh

**02:00 PM****For Hearing**

<b>13.</b>	I.A. No. 1075 - 1076 of 2021 in Comp. App. (AT) No. 65 of 2019	C.Valli Narayan Vs. C.Krishniah Chetty and Sons Pvt. Ltd. & Ors.	Aakanksha kaul	Mandeep Kalra Nitesh Shrivastava Isha Khurana-R1, R10 Saneep Narain Batra Anjali-R2 to R7 Ankur S. Kulkarni-R8 Balaji Subramanian- R9
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**By order of Hon'ble Chairperson**

**-sd/-**  
**Registrar**